

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

(IB)-1489/(ND)/2018

Anuj Kumar Tiwari

...Applicant

V/s

Adharshila County Homes Pvt. Ltd.

...Respondent

Under Section: Section 9 of IBC.

CORAM

**M.M.KUMAR,
HON'BLE PRESIDENT**

**SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

Order delivered on 07.02.2019

For the Applicant

**Mr. Shasshwat Anand, Adv. Proxy for
OC.**

For the Respondent

-

ORDER

The matter is part heard. Ld. proxy Counsel for the petitioner seeks adjournment. List for arguments on 8th March, 2019.

Sd/-

**(PRADEEP R. SETHI)
MEMBER (T)**

KCS

Sd/-

**(M.M.KUMAR)
PRESIDENT**

